

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Bhanu Bhushan, Member**
2. **Shri R.Krishnamoorthy, Member**

Petition No. 46/2008

In the matter of

Review of the order dated 22.9.2006 in Petition No. 149/2004 pertaining to determination of generation tariff in respect of Simhadri TPS, (1000 MW) for the period 1.4.2004 to 31.3.2009-Re-determination of the FERV component of Rs. 142.95 crore for the year 2003-04 claimed by NTPC (Simhadri TPS) from AP Discoms

And in the matter of

Transmission Corporation of Andhra Pradesh Ltd., Hyderabad & Others **.Petitioners**
Vs
NTPC Limited, New Delhi **..Respondent**

The following were present:

1. Shri Bhanu Prasad, APTRANSCO
2. Shri C. Mohan Chander, APTRANSCO
3. Ms. Ruchika Rathi, Advocate (Petitioners)

**ORDER
(DATE OF HEARING: 13.5.2008)**

Ms. Ruchika Rathi, Advocate for the petitioners has prayed for a short adjournment. Prayer is granted.

2. List on 22.5.2008 for hearing on admission.

**Sd/-
(R.KRISHNAMOORTHY)
MEMBER
New Delhi dated the 13th May 2008**

**sd/-
(BHANU BHUSHAN)
MEMBER**